



विदेश व्यापार महानिदेशालय
डीईएस-V अनुभाग

The meeting no. NC/5/MEET/Apr/202223/2 Date 31.05.2022(Part-II) actually held on 06.09.2022 for the licensing year 2022-23 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Room No.13 of DGFT Vanijya Bhawan, under the Chairmanship of Sh. Jai Pal, Joint DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|--------------|
| 1. | Sh. Kuldeep Singh, Asst. Director-I | O/o DC(MSME) |
| 2. | Dr. Ram Asrey Lal, Consultant | DGFT |
| 3. | Sh. Nand Lal, Consultant | DGFT |
| 4. | Sh. Shaish Kumar, Consultant | DGFT |
| 5. | Sh. Manoj Kumar Meena, Deputy. Director | DGFT |
| 6. | Sh. JD Giri, Nominee AEPC | AEPC |

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| Case No | 128 |
| Firm's name | M/s. Jindal Polyfilms Ltd. |
| Meeting No/Date | NC/5/MEET/Apr/202223/2 Date 31.05.2022(Part-II) , held on 06.09.2022 |
| HQ F. No. | 01/84/050/00179/AM18 |
| RA F. No. | 05/23/040/00228/AM18 |
| Advance Auth No./Date | 0510403977 Dated : 08.09.2017 |

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm had requested for re-fixation of norms vide their letter dated 07.11.2019, claiming higher wastage by giving reference of SION J-370. This case was discussed in the meeting No.03/AM22 dated 16.07.2021 and it was decided to visit manufacturing unit of the firm to understand the wastage claimed by the firm to manufacture the export products. In this regard, a sub-committee visited the factory at Nasik (MH) on 26.03.2022 comprising (1). Sh. Manoj Kumar Meena, Dy. Director, (2) Sh. Nand Lal, Tech. Authority, (3) Sh. Shaish Kumar, Technical Authority. They submitted the report to the Norms Committee.

The committee examined the visit-report and discussed the matter at length. Based on recommendation of technical authorities, it was decided to re-fix the input output norms for above said Advance Auth. as under:-

| Export item | Qty. | S.N. | Import Item | Qty. Recommended |
|--|---------|------|---|------------------|
| SPUNBOND NONWOVEN FABRIC UP TO 25 GSM Made from PP having weight less than 25 GSM(For application in Hygiene) | 1900 MT | 1. | Polypropylene (Granules/Resin/ Homopolymer) | 2127.24 MT |
| | | 2. | Chemical for Nonwovens Antistatic property in Nonwovens | 72.58 MT |
| | | 3. | Master Batch for Nonwoven | 23.18 MT |

मनोज कुमार मीणा / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India

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|---|--------|----|---|-----------|
| | | | applications | |
| SPUNBOND NONWOVEN FABRIC 26 GSM TO 70 GSM Made from PP having weight 26 to less than 70 GSM(For application in Hygiene Industry) | 100 MT | 1. | Polypropylene (Granules/Resin/ Homopolymer) | 111.96 MT |
| | | 2. | Chemical for Nonwovens Antistatic property in Nonwovens | 3.82 MT |
| | | 3. | Master Batch for Nonwoven applications | 1.22 MT |
| RA concerned may take necessary action subject to compliance of usual condition. | | | | |

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| Case No | 129 |
| Firm's name | M/s. Jindal Polyfilms Ltd. |
| Meeting No/Date | NC/5/MEET/Apr/202223/2 Date 31.05.2022(Part-II) , held on 06.09.2022 |
| HQ F. No. | 01/84/050/00399/AM18 |
| RA F. No. | 05/23/040/00411/AM18 |
| Advance Auth No./Date | 0510405760 Dated : 28.02.2018 |

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm had requested for re-fixation of norms vide their letter dated 07.11.2019, claiming higher wastage by giving reference of SION J-370. This case was discussed in the meeting No.03/AM22 dated 16.07.2021 and it was decided to visit manufacturing unit of the firm to understand the wastage claimed by the firm to manufacture the export products. In this regard, a sub-committee visited the factory at Nasik (MH) on 26.03.2022 comprising (1). Sh. Manoj Kumar Meena, Dy. Director, (2) Sh. Nand Lal, Tech. Authority, (3) Sh. Shaish Kumar, Technical Authority. They submitted the report to the Norms Committee.

The committee examined the visit-report and discussed the matter at length. Based on recommendation of technical authorities, it was decided to re-fix the input output norms for above said Advance Auth. as under:-

| Export item | Qty. | S.N. | Import Item | Qty. Recommended |
|---|---------|------|--|------------------|
| SPUNBOND NONWOVEN FABRIC UP TO 25 GSM Made from PP having weight less than 25 GSM(For application in Hygiene) | 3900 MT | 1. | Polypropylene (Granules/Resin/ Homopolymer) | 4366.44 MT |
| | | 2. | Chemical for Nonwovens Antistatic / Hydrophillic / Surfactant (Stantex, Silastol, Polyfix) | 148.98 MT |
| | | 3. | Master Batch for Nonwoven applications | 47.58 MT |
| SPUNBOND NONWOVEN FABRIC 26 GSM TO 70 GSM Made from PP having weight 26 to less than 70 GSM(For application in Hygiene Industry) | 100 MT | 1. | Polypropylene (Granules/Resin/ Homopolymer) | 111.96 MT |
| | | 2. | Chemical for Nonwovens Antistatic / Hydrophillic / Surfactant (Stantex, Silastol, Polyfix) | 3.82 MT |
| | | 3. | Master Batch for Nonwoven applications | 1.22 MT |

RA concerned may take necessary action subject to compliance of usual condition.